

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 690 of 2020

IN THE MATTER OF:

**Phoenix ARC Pvt. Ltd.,
(Trustee of Phoenix Trust FY – 14-9)**

....Appellant

Vs

Nagaur Water Supply Company Pvt. Ltd.

....Respondent

Present:

**For Appellant: Mr. Suresh Dutt Dobhal and Ms. Nirmal Goenka,
Advocates.**

**For Respondent: Mr. Pradhuman Gohil and Ms. Ranu Purohit,
Advocates.**

ORDER
(Through Virtual Mode)

14.12.2020: Pleadings have been completed and written submission have also been filed.

Post the matter 'for admission (after notice)' before Court No. III on **13th January, 2021.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

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